

Seventeenth Loksabha

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**Title: Regarding alleged Irregularities in allotment of Coal blocks.**

**SHRI KOMATI REDDY VENKAT REDDY (BHONGIR):** Sir, I would like to bring to your notice that the State and Central Governments are inviting tenders and following other processes for selection of Mine Developer and Operator (MDO) for allotment of coal blocks.

In this regard, I am sorry to say that the Government including the Singareni Collieries Company Ltd., in Telangana are allegedly offering various MDO without considering JVs as per Coal India norms and thereby allotting at high rates causing huge loss to Government/PSUs without following the existing guidelines/violating the terms and conditions to allegedly benefit the private companies which needs to be avoided.

Hence, I request the hon. Minister of coal, through the Chair, to kindly intervene in the matter and give necessary instructions to the concerned officials to follow due procedure in allotment of coal blocks in the interest of the nation and to protect the exchequer of the Government.